

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 420(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2018.

NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s Sandeep Axles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Shivam Mishra, Mr. Arun Saxena and Ms. Jayshree Dugar, Advocates
Mr. Krishnendu Dutta, Mr. Rajendra Beniwal and Mr. Aditya Gupta, Advocates for COC

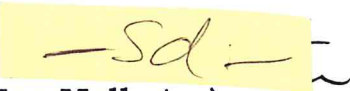
Present for the Respondent: Mr. Sushil K. Tekriwal and Dr. Mamta Tekriwal, Advocates
Mr. Saurabh Kalia and Mr. Harshit Agarwal, Advocates for Suspended Directors

ORDER

It is submitted that the affidavit containing the valuation report in terms of the previous order shall be filed during the course of the day. Let a copy be given to the Ld. Counsel appearing for the RP and for the COC.

To come up for further consideration on 9th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)